

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

**No.Estt.(RJS)/76/2015**

**Date: 17.08.2015**

In terms of the Government Order No.F.26(12)Nyaya/2009, dated 03.05.2010 and pursuant to Govt. Order No.F.19(9)Nyaya/2011 dated 31.01.2012, **SHRI PUSHPENDRA SINGH HADA**, an officer of District Judge Cadre, is hereby granted **SUPER TIME SCALE** of pay of District Judge Cadre i.e. Rs.70,290-1540-76,450 w.e.f. 28.04.2011.

**BY ORDER,**



**REGISTRAR GENERAL**

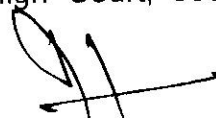
**No.RJS/Estt.B2(i)/03/2013/13877**

**Date: 17.08.2015**

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Examination)/(Class.)/ OSD(F&I), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All District & Sessions Judges/ P.O., All Tribunals.
12. Concerned officer/Court/Treasury Officer.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell  
RJS Leave/Jr.Actt./Building Cell.



**REGISTRAR GENERAL**